

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 86(ND)/2016

IN THE MATTER OF:

Subhash Chander Monocha & Ors.

.....Petitioners

v.

M/s. Columbus Premier Shoes Pvt. Ltd. & OrsRespondents

SECTION : UNDER SECTION 397-398

Order delivered on 30.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

**For the Petitioner(s): Ms. Vasudha Sen, Ms. Sreenita Ghosh, Ms. Vibhu Gaur,
Advocates**

**For the Respondent(s): Mr. Sarad Sunny, Advocate with Mr. Sharad Rajwanshi,
Practicing Company Secretary**

ORDER

By order of the Bench, the matter is listed on 14.12.2017.


30/10/17
(NIRMALA VINCENT)
COURT OFFICER

30.10.2017

Vineet